NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA 50 of 2016 In CP No.18/59/HDB/2016		
NAME OF THE COMPANY	S K Big Star Foods Limited		
NAME OF THE PETITIONER(S)	Rayudu Nagbhushanam & (17) Others		
NAME OF THE RESPONDENT(S)	S K Big Star Foods Limited & (22) Others		
UNDER SECTION	59		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N.P. VIITY KUTHER for KALTAN	Petitioner Councel	nprijages @ gmail.com	Ang!

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Ras G. Bhupert RI	3v. Adr Adr	9966622805	3
B. mohan Caivilu	D210	901061327	for's'

ORDER

Heard Shri N.P. Vijay Kumar for Shri Kalyan, Ld Counsels for the Petitioner and Shri R. Raghunandan Rao, Ld. Senior Counsel along with Shri G. Bhupesh, Ld. Counsel for R-1, Shri B. Mohan along with Shri Sai Vihari, Ld. Counsels for R-2 to 10.

At the request of the Learned counsels, post the case on 02.02.2018

Member (T)

Member (J)

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